

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 124(ND)/2015
RT No.10/2016**

Sanjeev Kumar

...Petitioner

Versus.

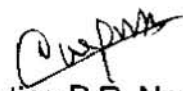
M/s JMD Cititech Pvt. Ltd. & Ors.

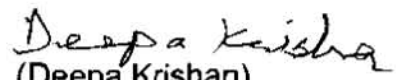
...Respondents.

Present: Mr. Sanjeev Kumar Khokher, petitioner in person & Mr. Dhruv Gupta, Advocate for petitioner
Mr. Paritosh Budhiraja and Mr. Rajesh Prasad, Advocates for respondents No.1 to 7.

Learned counsel for the respondents submits that on the previous date the petitioner had made a request for adjournment on the ground that his counsel Mr. P. Nagesh, Advocate was unable to come because of marriage of his nephew and in that regard Mr. Namit Khurana, Advocate appearing for the respondents also confirmed being informed by Mr. P. Nagesh, Advocate.

Arguments inconclusive. Adjourned to 20.01.2017 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical)

January 16, 2017

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